THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS) WITH ADDITIONAL CHARGE OF THE MINISTER OF STATE IN THE OF PARLIAMENTARY MINISTRY AFFAIRS (SHRI MUKUL WASNIK): (a) and (b) Continuous dialogue is being held with the corporate sector in order to persuade them to invest in promotion of sports including training of sports persons for major international events like Asian Games and Olympics. This process will be facilitated by the recent amendment to the income tax rules to Include promotion of sports as eligible for 100 per cent deduction under Section 35-AC of the income Tax Act.

(c) No, Sir.

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(d) and (e) The following steps have been taken by Government for training of our sports persons for the next Olyppic Games:

(i) Efforts are being made to improve standards of performance of our Juniors by providing them with intensive training, sports equipment, and international exposure, etc. These Juniors will form the core of our Olympic Games Contingent for 1996.

(ii) Sports Academies in select disciplines are being established in coordination with the concerned National Sports Federations, Corporate Sector and the Sports Authority of India.

(iii) International standard equipments is being imported for the training of the probables for 1996 Games.

(iv) The services of foreign coaches are being engaged for training of the probables in consultation with the concerned Federations.

(v) Monitoring Committee has been set up under the Chairmanship of Minister of State for Youth Affairs and Sports with eminent sports persons as members to monitor the pre-

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paration of the Indian contingent for the forthcoming Asian Games and all other major international tournaments and upto and including the Olympic Games of 1996.

Reservation in Universities for N.RJs.

4535. SHRI SATISH PRADHAN; Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government have consented to reserve 5 per cent seats for nonresident Indian in ali the Universities in the country; and

(b) whether this non-resident students will have to pay their tution fees and other fees in foreign exchange?

THE DEPUTY MINISTER IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPTT. OF EDUCA. TION AND DEPTT. OF CULTURE) (KUMARI SELJA); (a) and (b) According to the information furnished by UGC, the UGC has not proposed any percentage for admission of NRIs in universities. The Supreme Court has directed that upto 5 per cent seats can be used by unaided, professional Institutions for admitting NRIs against payment seats. This judgment, however, does not apply to universities and Govt. colleges.

Interview of parents for admission in nursery classes

4536. SHRI SATISH PRADHAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether Government are implementing the recommendation of committee of top academician on scrapping the test for nursery classes:

(b) whether Government are aware that currently some of the institutions interview the parents prior to admission in nursery classes; and

(c) whether such system would jeopardise the prospects of some student from